National Company Law Tribunal Allahabad Bench Allahabad

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016.

NAME OF THE COMPANY: Shri Atul Nigam

v/s

M/s Asta Educational Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

<u>Sl. No.</u>	Name	Designation	Representation	Signature
1. MA.	ARVIND GUPT.	A (Advocate)		set
2. Ma - A	MIKUSH PANDON	4 (Adro cate)		Aun

## Order dated 27.10.2016

## <u>CP No. 37(ND)/2016 Shri Atul Nigam Vs M/s Asta Educational</u> <u>Pvt. Ltd. & Ors.</u>

Learned Counsel for petitioner is present. There is no representation for the respondents in spite of conditional order on 15.09.2016. We have proceeded to hear Ld. Counsel for petitioner setting Respondents ex-parte by virtue of power under Rule 49 of NCLT Rules, 2016. Orders reserved.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 27.10.2016